

COURT NO. 13
THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

**To be Heard on Friday The 1st day of May 2026(AT 10:30 AM AND AGAIN AFTER BENCH WORK -
PROCEEDINGS THROUGH HYBRID MODE)**

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (CIVIL SUPPLIES)</u>					
1	WP/11182/2026 IA 1/2026 Suspension Petition	BOMMASANI VENKATA KIRAN KUMAR Vs THE STATE OF ANDHRA PRADESH	SHAIK RAFI	GP FOR CIVIL SUPPLIES	KURNOOL
2	WP/11698/2026 IA 1/2026 Suspension Petition	KALLA APARANJANI Vs THE STATE OF ANDHRA PRADESH	N ANULA	GP FOR CIVIL SUPPLIES	EAST GODAVARI
3	WP/12072/2026 IA 1/2026 Suspension Petition	BHYRI VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR CIVIL SUPPLIES	SRIKAKULAM
4	WP/12269/2026 IA 1/2026 Direction Petition	KOTCHERLA RAVI Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR CIVIL SUPPLIES	GUNTUR
5	WP/12606/2026 IA 1/2026 Direction Petition	MIDDI ESHWARA REDDY Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	GP FOR CIVIL SUPPLIES	ANANTAPUR
<u>ADMISSION (IRRIGATION)</u>					
6	WP/9249/2026 IA 1/2026 Direction Petition	VADLAMUDI MURALI NAIDU Vs THE STATE OF AP	MALIREDDY GOWTHAM	GP FOR IRRI AND CAD GP FOR REVENUE	SPS NELLORE
7	WP/10112/2026 IA 1/2026 Direction Petition	GUNDUBOYINA VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	D KASIM SAHEB	GP FOR IRRI AND CAD	SPS NELLORE
8	WP/12362/2026 IA 1/2026 Direction Petition	POCHA VENKATA REDDY Vs THE STATE OF ANDHRA PRADESH	THATHIREDDY ASHOK SRIVASTAVA	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	KURNOOL
<u>ADMISSION (MUNICIPAL ADMN.)</u>					
9	WP/12097/2026	MHP INFRATECH PVT LTD Vs THE STATE OF AP	M SHANMUKHA TEJA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	KRISHNA
10	WP/12124/2026 IA 1/2026 Direction Petition	AYYAPPA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	VISAKHAPATNAM
11	WP/12138/2026 IA 1/2026 Direction Petition	ALLURI SURYANARAYANA RAJU AND CO Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	VISAKHAPATNAM
12	WP/12140/2026 IA 1/2026 Direction Petition	YARLAGADDA INFRA Vs THE STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	KRISHNA

13	WP/12209/2026 IA 1/2026 Direction Petition	ANAGANI SUBRAMANYAM Vs THE STATE OF AP	V SAI KUMAR	GP MUNICIPAL ADMN AND URBAN DEV AP	SPS NELLORE
14	WP/12232/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition	P SRINIVAS Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	VISAKHAPATNAM
15	WP/12237/2026 IA 1/2026 Direction Petition	M/S DEVYAGANA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	GUNTUR
16	WP/12240/2026 IA 1/2026 Suspension Petition	PALETI KOTAMMA Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR PASUPULETI	GP MUNICIPAL ADMN AND URBAN DEV AP	PRAKASAM
17	WP/12241/2026 IA 1/2026 Direction Petition	K SRIKANTH Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	SPS NELLORE
18	WP/12242/2026 IA 1/2026 Direction Petition	ALLURI SURYANARAYANA RAJU Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	VISAKHAPATNAM
19	WP/12379/2026 IA 1/2026 Direction Petition	B C P VENKATA SUBBAIAH Vs THE STATE OF AP	S DUSHYANTH REDDY	GP FOR FINANCE PLANNING GP MUNICIPAL ADMN AND URBAN DEV AP	YSR KADAPA
20	WP/12430/2026 IA 1/2026 Direction Petition	KADIMISETTY VENKATA NAGA RAMA KRISHNA ATCHUTA RAMAYYA Vs THE STATE OF ANDHRA PRADESH	V V RAVI PRASAD	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR HOME	VISAKHAPATNAM
21	WP/12433/2026 IA 1/2026 Direction Petition	T. HARI BABU CHOWDARY Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING GP FOR REVENUE	GUNTUR
22	WP/12438/2026 IA 1/2026 Direction Petition	B C P VENKATA SUBBAIAH Vs THE STATE OF AP	S DUSHYANTH REDDY	GP FOR FINANCE PLANNING GP MUNICIPAL ADMN AND URBAN DEV AP	YSR KADAPA
23	WP/12443/2026 IA 1/2026 Direction Petition	T PRABHAKARA REDDY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	GUNTUR
24	WP/12510/2026 IA 1/2026 Direction Petition	SANIVARAPU RAMESH REDDY Vs THE STATE OF AP	KOTA KRISHNA DEEPTHI	GP MUNICIPAL ADMN AND URBAN DEV AP	SPS NELLORE
25	WP/12566/2026 IA 1/2026 Direction Petition	GANDI SIMHACHALAM Vs THE STATE OF ANDHRA PRADESH	V V SATISH	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	VISAKHAPATNAM
26	WP/12659/2026 IA 1/2026 Suspension Petition	KATURI NARAYANA PRATAP Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	PRAKASAM

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THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

To be Heard on Friday The 1st day of May 2026(AFTER CAUSE LIST MOTION HEARING - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
27	CRP/2694/2023 (EP/30/2016) IA 1/2023 Stay Petition IA 1/2025 Extension Petition IA 1/2026 Extension Petition CRP/2601/2023 CRP/2902/2023	POTHU PURUSHOTHAM REDDY Vs SHAIK NASEEMA	N PRAMOD	AYESHA AZMA S SR-App	CHITTOOR
28	CRP/2601/2023 (EP/29/2016) IA 1/2023 Stay Petition IA 1/2025 Extension Petition IA 2/2025 Extension Petition IA 1/2026 Extension Petition	SRI POTHU PURUSHOTHAM REDDY Vs SHAIK SABJAN	N PRAMOD	AYESHA AZMA S	CHITTOOR
29	CRP/2902/2023 (IA/26/2018) IA 1/2023 Miscellaneous Petition	P.PURUSHOTHAM REDDY Vs R.MUNWAR BASHA	N PRAMOD	AYESHA AZMA S	CHITTOOR
<u>FOR DISMISSAL</u>					
30	CRP/3047/2023 (RCA/2/2022) IA 1/2023 Stay Petition	JONNALAGADDA JAGANATHARAO Vs JONNALAGADDA VENKATA LAKSHMI RAJYAM	JONNALAGADDA JAGANATHARAO(PARTY IN PERSON)	RAMA MOHAN RAO KOTHA D V SAINATH	GUNTUR
31	CRP/1781/2025 (IA/2414/2023) IA 1/2025 Stay Petition	KATTA SRINIVASA RAO Vs SMT. PALLAPU SRAVANI	KRISHNA MOHAN SIKHARAM	G V S MEHAR KUMAR RR1to3- App by M/s. GVS Mehar Kumar(Adv) R4- Unserved "Addressee left" vide postal endorsement Memo proof of service not filed	GUNTUR
<u>FOR ADMISSION (CRP MATTERS)</u>					
32	CRP/875/2023 (EA/63/2022) IA 1/2023 Stay Petition	GALI RAVI VERMA Vs KANAKANALA SANKARA RAO	N NIRMAL KUMAR		GUNTUR
33	CRP/1481/2023 (IA/129/2023) IA 1/2023 Stay Petition CRP/1575/2023	SENAGALA NAGA MALLESWARI Vs PISINI RAMARAO	P RAJKUMAR	CHAKRADHARA RAJA Y RR1 TO 4 - APP BYN M.S.CHAKRADHAR(ADV)	VISAKHAPATNAM
34	CRP/1575/2023 (IA/128/2023) IA 1/2023 Stay Petition	GUJJULA PADMA Vs M.VIJAYALAKSHMI	P RAJKUMAR		VISAKHAPATNAM
35	CRP/1561/2023 (IA/301/2019) IA 1/2023 Stay Petition IA 2/2023 Stay Petition IA 1/2024 Vacate Stay Petition	RUDRARAJU SATYANARAYANA RAJU Vs PUTHURU RAMANAI AH	P SRIDHAR REDDY	SARANU PHANI TEJA RAVI KUMAR C R1- DIED R2-App by m/s.Saranu Phani Teja (adv). PROOF OF SERVICE FILED VIDE USR NO. 87697/2023	SPS NELLORE

36	CRP/1945/2023 (IA/472/2018) IA 1/2023 Injunction Petition CRP/1187/2023 CRP/1188/2023	ALLA ANJANI DEVI Vs CHALAMANI HANUMAYAMMA	PAVAN KUMAR PASUPULETI	MARELLA RADHA ANUP KOUSHIK KARAVADI RR 1,4,5,12,14,15 - Returned Unserved as per proof of service filed vide USR No.86836/2023.RR 13,16 - Returned Unserved as insufficient address.R11 - App. RR 2,3,6 to 10 - Notice sent not yet returned. RR17 to 19 - Not necessary parties vide CT. R6- App.,.	PRAKASAM
37	CRP/1187/2023 (IA/573/2020)	CHALAMANI NARASA REDDY Vs CHALAMANI HANUMAYAMMA	MARELLA RADHA	ANUP KOUSHIK KARAVADI	PRAKASAM
38	CRP/1188/2023 (IA/574/2020)	CHALAMANI NARASA REDDY Vs CHALAMANI HANUMAYAMMA	MARELLA RADHA	ANUP KOUSHIK KARAVADI	PRAKASAM
39	CRP/2141/2023 (IA/170/2023) IA 1/2023 Stay Petition IA 2/2023 For Being Mentioned IA 3/2023 Vacate Stay Petition IA 1/2025 Extension Petition	VADDAVALLI SUBBA RAO Vs KOPPULA RAMA KRISHNA REDDY	DEVI PRASAD MANGALAPURI	G SUDHEER KUMAR RR1,2 & 4 to 7 - App.by. M/s.G Sudheer Kumar (Advocate). R3 - App by M/s G.Sudheer Kumar (adv). RR 8 to 10 - Not necessary parties vide CT. Proof of service filed vide USR No.97725/2023. Memo proof of service filed vide usr.no.140975 of 25.	GUNTUR
40	CRP/2819/2023 (IA/123/2023) IA 1/2023 Stay Petition	KONUDULA SUNDEEP Vs VIYYAPU POTHU RAJU	S.V.S.S.SIVA RAM	G RAMA GOPAL >R1-App by m/s.Rama Gopal (adv). >RR2,3,6 Served. >RR4,5 are not necessary parties vide CT. >Memo proof of service filed vide USR.NO.127552/2023.	VISAKHAPATNAM
41	CRP/16/2024 (EA/45/2023) IA 1/2024 Stay Petition	NAMBURI VENKATA KRISHNA PRASAD Vs KILARI VENKATASWAMY NAIDU DIED AS PER LRS RR2TO4	P SRIDHAR REDDY	ANCHA PANDURANGA RAO	SPS NELLORE
42	CRP/165/2024 IA 2/2024 Stay Petition	KOLIBENI RADHA KRISHNA Vs P. RAJYA LAKSHMI	NARASIMHA RAO M R L	UDAYA KUMAR NUTAKKI CHALLA AJAY KUMAR R1,4to6-App by M/s. Nuthaki.Uday Kumar(Adv) R2- app M/s. Ch.Ajay Kumar(adv); R3- Served Memo filed vide USR No 22684 of 2024.	EAST GODAVARI
43	CRP/428/2024 (IA/562/2023) IA 1/2024 Stay Petition IA 1/2025 Vacate Stay Petition	KANTAMANENI RAMA MOHAN PRASAD Vs KANTAMANENI RAJENDRA RAO	ANCHA PANDURANGA RAO	P S P SURESH KUMAR R1-Died vide C.T. R2-Served. RR3,5,6,10-returned unserved (addressee left)vide postal endorsement R7-returned unserved (insufficient address), R-4,8,9-App by m/s.P.S.P. Suresh Kumar(adv). RR11-served. Memo proof of service filed vide USR No.115872/2025.	KRISHNA

44	CRP/667/2024 (EA/135/2022) IA 1/2024 Direction Petition IA 1/2026 L R Petition	CHITAKAMPALLI YAMINI Vs NAGIREDDY PADMANABHA REDDY	V R REDDY KOVVURI	V NITESH R1 - APP BY M/S.V.NITESH(ADV) R2-Unserved MEMO FILED VIDE USR.NO.143543/25	YSR KADAPA
45	CRP/1389/2024 (IA/809/2023) IA 1/2024 Stay Petition	ALLADI RAMA DEVI Vs TADIKONDA VENKATESWARA RAO (DIED)	DODDALA YATHINDRA DEV	BOMMINAYUNI APPARAO R1- Died vide CT RR2to4 app by M/s. Bomminayuni Apparao(Adv) R5- "Deceased" as per postal endorsement.	GUNTUR
46	CRP/1874/2024 (OS/76/2007) IA 1/2024 Suspension Petition CRP/1585/2023	K CHINNA VENKATA SUBBAIAH Vs G VENKATA SUBBA REDDY	P NAGENDRA REDDY	V R REDDY KOVVURI	YSR KADAPA
47	CRP/1585/2023 (IA/376/2022) IA 1/2023 Suspension Petition	KATHI CHINNA VENKATASUBBAIH Vs G.VENKATA SUBBA REDDY	P NAGENDRA REDDY	V R REDDY KOVVURI	YSR KADAPA
48	CRP/2244/2024 (IA/967/2023) IA 1/2024 Stay Petition	BANALA SRINIVASA RAO Vs PASTULA SUNEETHA	M SRI ATCHYUT	CHALLA AJAY KUMAR SR-App by m/s.Challa Ajay Kumar (adv).	GUNTUR
49	CRP/2807/2024 (IA/520/2023) IA 1/2024 Stay Petition	SARIPALLI NAGESWARA RAO Vs MAHARAJA ALAKA NARAYANA SOCIETY OF ARTS AND SCIENCE	P SARASWATHI		VIZIANAGARAM
50	CRP/914/2025 (OS/79/2024) IA 1/2025 Stay Petition	VAKA KRANTHI KUMAR Vs VAKA KRANTHI	GANESH PALADUGU		GUNTUR
51	CRP/1706/2025 (IA/870/2023) IA 1/2025 Stay Petition	DEVAGIRI VIJAYALAKSHMI Vs SK SHABINA	PADALA VENKATA SRIRAM REDDY	GANESH PALADUGU MUNNANGI THANMAI KRISHNA RR3to5- App by M/s. M. Thanmai Krishna(Adv) Memo proof of service not filed	GUNTUR
52	CRP/1750/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Extension Petition CRP/1751/2025	KARANAM MADHU ANUDEEP @ KM ANUDEEP Vs SMT. MADHURANTAKAM SRUTHI	P DURGA PRASAD	P S P SURESH KUMAR S.R - APP BY M/S.P.S.P.SURESH KUMAR(ADV)	CHITTOOR
53	CRP/1751/2025 (IA/672/2025) IA 1/2025 Stay Petition	KARANAM MADHU ANUDEEP ALIAS K M ANUDEEP Vs SMT MADHURANTAKAM SRUTHI	P DURGA PRASAD	P S P SURESH KUMAR	CHITTOOR
54	CRP/2788/2025 (IA/340/2021) IA 1/2025 Stay Petition	KUPILI SRINIVASA RAO Vs GEESALA RAMA RAO (DIED)	T D PANI KUMAR	R1-Died vide ct RR2,3-Unserved PProof of service filed vide USRNO.21153/2026.	EAST GODAVARI
55	CRP/601/2026 IA 1/2026 Stay Petition	REDDY RAMAKRISHNA Vs MEDISETTI VEERA VENKATA SUBRAHMANYAM	A K KISHORE REDDY	N SIVA REDDY SR App.,	EAST GODAVARI

FOR EXTENSION OF INTERIM ORDERS

56	CRP/1774/2023 (IA/100/2020) IA 1/2023 Stay Petition	POLAMARASETTI NEERAJA Vs VEGI NARASIMHAMURTHY	K SAIRAM MURTHY	T V P SAI VIHARI DASARI S V V S V PRASAD R1-Unserved(addresssee deceased) as per postal endorsement. R2-Unserved (addresssee left) as per postal endorsement. R3-Notice sent not yet returned. RR4-Unserved (r4- addressee left) as per postal endorsement, R5-Unserved(addresssee refused) as per postal endorsement. R6-App by m/s.T.V.P.Sai Vihari (adv). R7-Unserved (Insufficient address) as per postal endorsement, R8-Unserved (no such person)as per postal endorsement, R9-App by m/s.Dasari S.V.V.S.Prasad (adv).	VISAKHAPATNAM
57	CRP/2134/2023 (IA/569/2022) IA 1/2023 Stay Petition CRP/896/2024	M/S. AL-SHAMA FEEZER FOOD COLD STORAGE PVT. LTD. Vs SRI SAI FOODS	Y V ANIL KUMAR	RAMESH BABU PEDAPALLI SR-APP	VIZIANAGARAM
58	CRP/896/2024 (IA/462/2022) IA 1/2024 Stay Petition IA 1/2025 Injunction Petition	M/S AL SHAMA FREEZER FOOD COLD STORAGE PVT LTD Vs M/S SRI SAI SEA FOODS	Y V ANIL KUMAR	RAMESH BABU PEDAPALLI	VIZIANAGARAM
59	CRP/2829/2023 (IA/844/2019) IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	NALLAMILLI SUBBA REDDY Vs NALLAMILLI PADMAVATHI	P RAJASEKHAR	S.V.S.S.SIVA RAM A K KISHORE REDDY SR-App	EAST GODAVARI
60	CRP/3358/2023 (IA/553/2023) IA 1/2023 Stay Petition	POTHINENI GOPAL KRISHNA Vs SULAGAM ANJIBABU	SAI GANGADHAR CHAMARTY	YARRAMSETTY VENKATESH R1-App by yarramsetty venkatesh(adv). R2-notice sent not yet returned. proff of service not filed.	KRISHNA
61	CRP/704/2024 (IA/14/2024) IA 1/2024 Stay Petition	RAMIREDDY HEMALATHA Vs INDUPURU SATWIKA REDDY @ RAMIREDDY SATWIKA REDDY	HARINATH REDDY SOMA	R1-served,R2-Returned unserved, Proof of Service Filed vide usrno-49365/24 vide postal track report (item delivered). R2(fresh)- unserved. (Nosuch person), Memo filed vide USR No.:59416/2024	SPS NELLORE
62	CRP/2133/2024 (IA/400/2024) IA 1/2024 Stay Petition IA 2/2024 Extension Petition IA 1/2025 Extension Petition IA 2/2025 Extension Petition	VATSAVAI VENKATA RAMA KRISHNAM RAJU Vs PETICHERLA SHIVAJI RAJU	G.V.ANAND KUMAR	K JYOTHI PRASAD R2- Died vide CT RR1,3to5 - Served ["Item delivered" as per postal track report] filed through memo proof of service vide USR no: 95732 of 2024.	WEST GODAVARI
63	CRP/149/2025 (IA/959/2024) IA 1/2025 Stay Petition	KURUMURI RAMATHEERTHAM Vs KURUMURI VENKATA SUBBAIAH	V NITESH	KALEEMULLA S SR- App by M/s. S. Kaleemulla(Adv)	YSR KADAPA

64	CRP/1651/2025 (IA/10/2020) IA 1/2025 Stay Petition	S SRINIVAS Vs D JAMUNA	T V JAGGI REDDY	HARINATH REDDY SOMA R1 - SERVED R2-Died vide c.t. RR3,4,6 - UNSERVED R3,4,6 - No such person AS PER POSTAL ENDORSEMENT R5 - APP BY M/s S.HARINATH(ADV) MEMO PROOF OF SERVICE FILED VIDE USR.NOs.80516/25,84813/2 5,98448/25,103638/2025	CHITTOOR
65	CRP/1666/2025 (IA/1132/2024) IA 1/2025 Stay Petition CRP/1665/2025	SANKURU VENU Vs BURADAGUNTA VENUGOPAL	DODDALA PRUDHVI TEJA	BALAIHA MANCHIKALAPUDI S PRANATHI R1-App by M/s. M. Balaiah (Adv) RR2to4,9 - UNSERVED R5-APP BY M/S.s.pranathi(adv) RR7.8 - "ITEM DELIVERED" AS PER POSTAL TRACKING REPORT FILED VIDE USR.NO.111468/2025. R6- "Died" Vide CT R10-SERVED COUNTER AFFIDAVIT FILED VIDE USR.NO.93084/25 MEMO PROOF OF SERVICE FILED VIDE USR NO:123625/2025	GUNTUR
66	CRP/1665/2025 (IA/1133/2024) IA 1/2025 Stay Petition	SANKURU VENU Vs BURADAGUNTA VENUGOPAL	DODDALA PRUDHVI TEJA	BALAIHA MANCHIKALAPUDI S PRANATHI	GUNTUR
67	CRP/1676/2025 (EA/224/2024) IA 1/2025 Stay Petition	TATINENI SAKET RAM CHOWDARY Vs VALIVELA RAMESH	K SITA RAM	SREENIVASA RAO VELIVELA R1 - APP BY M/S.V.SRINIVASA RAO(ADV) MEMO PROOF OF SERVICE FILED VIDE USR.NO.38885/26	VIZIANAGARAM
68	CRP/1904/2025 (EP/103/2023) IA 1/2025 Stay Petition	KURIVELLA BALA SUDHAKAR Vs K. UPENDRA GUPTA	HIMA BINDU DRAKSHARAM	A K KISHORE REDDY SR-App by m/s.A.K.Kishore Reddy (adv).	GUNTUR
69	CRP/2412/2025 (IA/103/2025) IA 1/2025 Stay Petition	KATTAMURI UMA MAHESWARA RAO Vs KATTAMURI SARASWATHI	VENKATA DURGA RAO ANANTHA	SATYANARAYANA NIMMALA S.R - NOTICE SENT NOT YET RETURNED MEMO PROOF OF SERVICE NOT FILED	GUNTUR
70	CRP/3283/2025 (OS/33/2013) IA 1/2025 Stay Petition CRP/1569/2024	DATLA VENKATA SATYA SITHA RAMACHANDRA RAJU Vs SAGI SITARAMA RAJU	G V V S VARA PRASAD	ARUN SHOWRI G CHIEF NOTE CASE	EAST GODAVARI
71	CRP/1569/2024 IA 2/2024 Stay Petition	DATLA VENKATA SATYA SITHA RAMACHENDRA RAJU Vs SAGI SITARAMA RAJU	G V V S VARA PRASAD	ARUN SHOWRI G	EAST GODAVARI
FOR ADMISSION					
72	CC/1762/2026 (WP/30239/2025)	M/S. SRI SAI SAMHITHA CONSTRUCTION Vs SRI PEEYUSH KUMAR	SRIDHAR TUMMALAPUDI		EAST GODAVARI

73	CC/1765/2026 (WP/31503/2025)	BEZAWADA NAGAMALLESWARA RAO Vs SRI SHASI BHUSHAN KUMAR	SUDEEPTHI POTLURI		KRISHNA
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ADMISSION (CIVIL SUPPLIES)

74	WP/9391/2020 IA 1/2020 Suspension Petition	G.BHASKAR REDDY Vs THE STATE OF ANDHRA PRADESH	K NARSI REDDY	GP FOR CIVIL SUPPLIES	ANANTAPUR
75	WP/31125/2021 IA 1/2021 Direction Petition IA 1/2023 Vacate Stay Petition	VAVILAPALLI DIVYA Vs THE STATE OF ANDHRA PRADESH	TADDI NAGESWARA RAO	GP FOR CIVIL SUPPLIES	SRIKAKULAM
76	WP/5182/2022 IA 1/2022 Suspension Petition IA 2/2022 Amendment Petition IA 3/2022 Vacate Stay Petition	C VEERANATH Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO VELLALACHERVU	GP FOR CIVIL SUPPLIES GP FOR CIVIL SUPPLIES (AP)	KURNOOL
77	WP/11983/2022 IA 1/2022 Suspension Petition IA 2/2022 Vacate Stay Petition	K.S. SAILAJA Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR CIVIL SUPPLIES	ANANTAPUR
78	WP/5692/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Vacate Stay Petition IA 1/2026 Additional Material Petition	THE HINDUSTAN PETORLUEM CORPORATION LTD Vs THE STATE OF AP	V R REDDY KOVVURI	GP FOR CIVIL SUPPLIES M R S SRINIVAS	WEST GODAVARI
79	WP/16190/2024 IA 1/2024 Direction Petition IA 1/2026 Implead Petition	GADIPARTHI RAJA Vs THE STATE ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR CIVIL SUPPLIES	KRISHNA
80	WP/21943/2024 IA 1/2024 Suspension Petition	SRI LAKSHMI SELF HELP GROUP Vs STATE OF ANDHRA PRADESH	M SOLOMON RAJU	GP FOR CIVIL SUPPLIES	ANANTAPUR
81	WP/31291/2024 IA 1/2024 Suspension Petition IA 1/2025 Modification IA 1/2026 Vacate Stay Petition	DUDEKULA MOHAMMAD KHAJIM Vs THE STATE OF AP	M SOLOMON RAJU	GP FOR CIVIL SUPPLIES GP FOR CIVIL SUPPLIES	GUNTUR
82	WP/477/2025 IA 1/2025 Direction Petition IA 2/2025 Suspension Petition	SANDIREDDY PAVAN KUMAR Vs THE STATE OF AP	PILLIX LAW FIRM	GP FOR CIVIL SUPPLIES G L NAGESWAR RAO	SPS NELLORE
83	WP/8760/2025 IA 1/2025 Direction Petition	J RAMAMOCHAN Vs THE STATE OF AP	M HEMALATHA	GP FOR CIVIL SUPPLIES	ANANTAPUR
84	WP/12836/2025 IA 1/2025 Suspension Petition IA 1/2026 Leave Petition	K JUMMA BAI Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR CIVIL SUPPLIES GP FOR CIVIL SUPPLIES	GUNTUR

ADMISSION (IRRIGATION)

85	WP/33775/2023 IA 1/2023 Direction Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Implead Petition WP/14245/2020	M/S. HCC-CPPL (JV) Vs THE STATE OF ANDHRA PRADESH	N JEEVAN KUMAR	THE ADVOCATE GENERAL VIVEK CHANDRA SEKHAR S GP FOR IRRI AND CAD (AP) R4 UNSERVED	
86	WP/14245/2020 IA 1/2020 Direction Petition IA 2/2020 Direction Petition IA 3/2020 Permission Petition IA 4/2020 Vacate Stay Petition	ICICI BANK LTD Vs THE STATE OF ANDHRA PRADESH	VIVEK CHANDRA SEKHAR S	THE ADVOCATE GENERAL N JEEVAN KUMAR GP FOR IRRIGATION COMM AREA DEV SRINIVASA RAO BODDULURI	GUNTUR
87	WP/20187/2025 IA 1/2025 Direction Petition	CNR PROJECTS Vs THE STATE OF ANDHRA PRADESH	PHANI VISWANATH CHALLA	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	KRISHNA
88	WP/31333/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 3/2025 Vacate Stay Petition	KCL - JCCG JOINT VENTURE Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	THE ADVOCATE GENERAL GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	EAST GODAVARI
89	WP/7552/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Vacate Stay Petition	M/S. PRECISION INFRA TECH PRIVATE LIMITED. Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR IRRI AND CAD UNNAM AKHIL CHOWDARY	EAST GODAVARI

ADMISSION (Irrigation and CAD)

90	WP/8725/2019 IA 1/2019 Direction Petition IA 2/2019 Vacate Stay Petition IA 3/2019 Vacate Stay Petition WP/17033/2012 WP/20530/2012 WP/20540/2012 WP/20541/2012	C.V. RAMAIAH Vs THE STATE OF ANDHRA PRADESH	CH SIDDHARTHA SARMA	GP FOR IRRIGATION COMM AREA DEV GP FOR PANCHAYAT RAJ RURAL DEV GP FOR IRRI AND CAD (AP) N ASHWANI KUMAR GP FOR REVENUE	CHITTOOR
91	WP/17033/2012 IA 1/2014(WVMP 3692/2014) Vacate Stay Petition	C.V.RAMAIAH Vs STATE OF ANDHRA PRADESH	V VINOD K REDDY	THE ADVOCATE GENERAL PRAKASAM REDDY D GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (AP)	CHITTOOR
92	WP/20530/2012 IA 1/2014(WVMP 3514/2014) Vacate Stay Petition	C.V.RAMAIAH Vs STATE OF ANDHRA PRADESH	V VINOD K REDDY	THE ADVOCATE GENERAL PRAKASAM REDDY D GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV RAMA CHANDRA RAO GURRAM P ROY REDDY GP FOR LAND ACQUISITION (AP)	CHITTOOR
93	WP/20540/2012 IA 1/2014(WVMP 3520/2014) Vacate Stay Petition IA 1/2015(WVMP 2440/2015) Vacate Stay Petition	G. MUNIKRISHNAIAH Vs STATE OF ANDHRA PRADESH	V VINOD K REDDY	THE ADVOCATE GENERAL PRAKASAM REDDY D RAMA CHANDRA RAO GURRAM P ROY REDDY GP FOR LAND ACQUISITION (AP) GP FOR PANCHAYAT RAJ RURAL DEV GP FOR EDUCATION	CHITTOOR

94	WP/20541/2012 IA 1/2013(WVMP 1556/2013) Vacate Stay Petition	G. MUNIKRISHNAIAH Vs STATE OF ANDHRA PRADESH	V VINOD K REDDY	THE ADVOCATE GENERAL CHITTOOR PRAKASAM REDDY D RAMA CHANDRA RAO GURRAM P ROY REDDY GP FOR LAND ACQUISITION GP FOR PANCHAYAT RAJ RURAL DEV S RAM BABU
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INTERLOCUTORY(CIVIL SUPPLIES)

95	WP/5239/2025 IA 1/2025-Suspension Petition IA 1/2026-Vacate Stay Petition	SMT. SHAIK BADURLABI Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR CIVIL SUPPLIES GP FOR CIVIL SUPPLIES	KRISHNA
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